

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 764**  
TO BE ANSWERED ON THE 7<sup>TH</sup> FEBRUARY, 2017

**PROMOTION OF PESTICIDES**

764. SHRI MANOJ TIWARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken/proposes to take any steps to promote specific pesticides, herbicides and fungicides to control pest attacks on crops in the country; and
- (b) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): The Government is implementing "Strengthening and Modernization of Pest Management Approach in India" through 35 Central Integrated Pest Management Centres (CIPMCs) of Directorate of Plant Protection Quarantine and Storage established across the country with an aim to promote Integrated Pest Management (IPM) approach. CIPMCs inter alia, produce biological agents for release in the fields, conserve natural bio-control agents, promote other alternative to chemical pesticides and advocate judicious and safe use of chemical pesticides, which are registered by the Registration Committee (RC) constituted under the Insecticides Act 1968, as a last resort.

In addition, Indian Council of Agricultural Research (ICAR) advises RC registered pesticides to control diseases. Further, ICAR develops and validate Bio-Control agents which are applied to manage disease, pests.etc. A number of bio-pesticides such as neem based formulation have been developed and registered for use.

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